

12 hrs.

**PAPERS LAID ON THE TABLE**

**UTTAR PRADESH URBAN PLANNING AND DEVELOPMENT (AMENDMENT) ORDINANCE**

**THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH):** On behalf of Shri H. K. L. Bhagat, I beg to lay on the Table a copy of the Uttar Pradesh Urban Planning and Development (Amendment) Ordinance, 1975 (Uttar Pradesh Ordinance No. 27 of 1975) (Hindi and English versions) promulgated by the Governor of U.P. on the 3rd October, 1975, under provisions of article 213(2)(a) of the Constitution read with clause (c) (iii) of the Proclamation dated the 30th November, 1975 issued by the President in relation to the State of Uttar Pradesh, together with a memorandum explaining the circumstances for the issue of Ordinance. [Placed in Library. See No. LT-10169/76.]

**ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR AUTOMOBILES, AUTOMOBILE ANCILLARY INDUSTRIES, ETC., ANNUAL REPORT OF TRADE MARK REGISTRY AND U.P. COOPERATIVE SOCIETIES (AMENDMENT) ORDINANCE**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE):** I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Development Council for Automobiles, Automobile Ancillary Industries, Transport Vehicle Industries, Tractors, Earth moving Equipment and Internal Combustion Engines for the year 1974-75, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-10170/76.]

- (2) A copy of the Annual Report (Hindi and English versions) of the Trade Marks Registry, Bombay for the year 1974-75, under section 126 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-10171/76.]

- (3) A copy of the Uttar Pradesh Cooperative Societies (Amendment) Ordinance, 1975 (Uttar Pradesh Ordinance No. 26 of 1975) (Hindi and English versions) promulgated by the Governor of U.P. on the 3rd October, 1975 under provisions of article 213(2)(a) of the Constitution read with clause (c) (iii) of the Proclamation dated the 30th November, 1975 issued by the President in relation to the State of Uttar Pradesh together with a memorandum explaining the circumstances for the issue of the Ordinance. [Placed in Library. See No. LT-10172/76.]

**ANNUAL REPORT OF INDIAN STATISTICAL INSTITUTE, CALCUTTA, C.S.I.R. NEW DELHI AND NATIONAL RESEARCH DEVELOPMENT CORPORATION OF INDIA, ETC.**

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL):** I beg to lay on the Table—

- (1) A copy each of the following Reports (Hindi versions):—
  - (i) Annual Report of the Indian Statistical Institute, Calcutta, for the year 1969-70.
  - (ii) Annual Report of the Indian Statistical Institute, Calcutta, for the year 1970-71.
  - (iii) Annual Report of the Indian Statistical Institute, Calcutta, for the year 1971-72.